## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 88 OF 2017**

Dated: 20<sup>th</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Global Energy Pvt. Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Tushar Nagar for R-2

## <u>ORDER</u>

List this matter for hearing on <u>13-2-2019</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js